

**Link between Deficit Financing and growth of Bank Deposits**

8328 SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) whether the direct link between deficit financing and growth of bank deposits is broken; and

(b) if so, the facts thereof?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) and (b) It is difficult to establish any direct relationship between deficit financing and the growth of banking deposits. The latter is determined by a number of factors such as propensity to save, the spread of the banking habit, the expansion of the network of branches of banks, the interest earned on bank deposits as compared to the rate of return on other firms in which financial assets can be held, the growth of money supply etc.

**Bonus distributed by Nationalised Banks to their employees**

8329. SHRI N. K. SANGHI: Will the Minister of FINANCE be pleased to state:

(a) the quantum of bonus distributed by the nationalised banks to their employees during 1973;

(b) what was the percentage of this bonus to the profits earned by the nationalised banks taken together; and

(c) whether the bonus issue for 1974 has since been considered and if so, with what result?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) and (b) In accordance with the provisions of the Banking Regulations Act and the form of Balance Sheet and Profit and Loss Account prescribed under it, the gross profits earned by a bank are not divulged but only the profits after making the necessary provisions for bad and doubtful debts and other usual or necessary provisions including provisions for taxes, are published.

The aggregate adjusted published profits of the 14 nationalised banks before payment of bonus was Rs. 21.00 crores. The aggregate quantum of bonus distributed by 14 nationalised banks as bonus to their employees in respect of the year 1973 was of the order of Rs. 13.95 crores, constituting 64.6 per cent of the adjusted published profits.

(c) The managements of the different banks will take up negotiations on the bonus for 1974, with the respective employees' unions, only after the balance sheets are finalised. Except in one bank, in the other public sector banks, the audits of the annual accounts for the year 1974 have not yet been completed.

सीमाशुल्क और उत्पादन शुल्क, नागपुर के समाहर्ताओं के पास विचाराधीन पड़े मामले

8330. श्री हुकम चन्द कछुवाय : क्या वित्त मंत्री सीमाशुल्क और उत्पादनशुल्क, नागपुर में समाहर्ताओं के पास विचार धन पड़े मामलों के बारे में 21 मार्च, 1975 के अताराकित प्रश्न संख्या 4369 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) विदर्भ तथा मध्य प्रदेश के सभी कार्यालयों में वर्ष 1972 से मार्च, 1975 तक कितने मामले विचाराधीन पड़े हुये हैं और उन फर्मों तथा व्यक्तियों के नाम क्या हैं जिनके मामले विचाराधीन पड़े हैं ; और

(ख) विदर्भ तथा मध्य प्रदेश के सीमा शुल्क अधिकारियों द्वारा पकड़े गये उन मामलों की संख्या क्या है जो इस समय न्यायालयों में अनिर्णित पड़े हुये हैं और इन मामलों में सम्बद्ध व्यक्तियों, फर्मों के नाम क्या हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्रणव कुमार मुन्नाजी) : (क) और (ख) सूचना एकत्र की जा रही है और यथा सम्भव शीघ्र तदन पटल पर रख दी जायेगी ।